GOVERNMENT OF INDIA CULTURE LOK SABHA

UNSTARRED QUESTION NO:948 ANSWERED ON:20.03.2012 MONUMENTS IN MAHARASHTRA Chavan Shri Harischandra Deoram

Will the Minister of CULTURE be pleased to state:

- (a) the details of protected monuments in the State of Maharashtra including those in Nasik area;
- (b) whether the Union Government has received any request from the State Government of Maharashtra for inclusion of more monuments in the list of protected monuments;
- (c) If so, the details thereof, monument-wise?
- (d) the details of the revenue earned by the Government from the protected monuments of the State during 2009-2010; and
- (e) the amount of funds spent for conservation of the protected monuments of the State during the last one year?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

- (a) In the State of Maharashtra there are 285 monuments/sites which have been declared as of national importance of which 168 monuments are under the jurisdiction of Aurangabad Circle and 117 monuments are under Mumbai Circle. The list of centrally protected monuments under the control of Aurangabad and Mumbai Circle in the State of Maharashtra is at Annexure.
- (b) No, Sir.
- (c) Does not arise.
- (d) There are sixteen ticketed monuments in Maharashtra. An amount of Rs.541.17 lakhs was earned through entrance fee during the year 2009-10.
- (e) The expenditure incurred during the last year (2010-11) towards conservation, preservation, and maintenance of monuments/sites declared as of national importance in Maharashtra is Rs. 704.99 lakhs.